

*Driver Training Institute sanctioned during Eleventh Five Year Plan*

Sl. No.	Name of the Driving Training Institute
1.	Village Kaluwas, near Bhiwani, Haryana
2.	CIRT, Pune, Maharashtra
3.	Rail Magra Town, Rajsamand District, Rajasthan
4.	Sarkaghat, Mandi, Himachal Pradesh
6.	Chhindwara, Madhya Pradesh
7.	Agartala, Tripura
8.	Aurangabad, Bihar
9.	Raibareilly, Uttar Pradesh

**Progress of highway projects**

†3265. SHRI PRABHAT JHA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government had sanctioned projects of ₹ 40,000 crore during June, 2014;
- (b) if so, the details therefor;
- (c) whether work on these projects is in progress;
- (d) if so, the details thereof;
- (e) whether work is in progress in Madhya Pradesh also under the sanctioned highway projects; and
- (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) No, Sir.

(b) to (f) Question does not arise.

**Condition of NH-6 and NH-34**

3266. SHRI DEREK O'BRIEN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of condition of National Highways 6 and 34 passing through West Bengal;

†Original notice of the question was received in Hindi.

- (b) the status of the four laning work on NH-34;
- (c) the expected date of completion of the project; and
- (d) the funds allocated towards maintenance of these highways?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) NH-6 in the State of West Bengal is in good condition. Out of the total length of 390 km of NH-34 in the State of West Bengal, about 281 Km is in good condition and the balance length is also being maintained in traffic worthy condition, while the 4 laning work is in progress.

(b) and (c) Four laning of NH-34 in different stretches is in different stages of progress, and the work is likely to be completed by December, 2016. The maintenance of the existing road where 4 laning works are in progress, is the responsibility of the concessionaire. However, wherever the concessionaire is not able to maintain the existing road, the same is being done by the Highway Authority at the risk and cost of concessionaire.

(d) Fund amounting to ₹ 77.93 crore has already been sanctioned for repair and maintenance of these stretches under four lane.

#### **Regulation of 'jugaads' and fish-carts**

3267. SHRI TARUN VIJAY:

SHRI P. L. PUNIA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government proposes to regulate 'jugaads' and fish-carts in various rural and small town areas;
- (b) if so, the details thereof;
- (c) the number of accidents reported during the last five years involving the 'jugaads' or fish-carts; and
- (d) whether insurance claims are applicable to registered vehicles in case of a collision with an unregistered vehicle like 'jugaad' or fish-cart?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) Any motor vehicle as defined in the Section 2 (28) of the Motor Vehicle Act, 1988 has to confirm to the testing procedure